

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

23.

**RST.A (COMPANIES ACT)/08(MB)2024
IN CP/2271(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

Ajay M Patel
Vs

Finhelp Investment And Consultants Mumbai Private
Limited

SECTION: 213 OF THE COMPANIES ACT, 2013

ORDER

1. Ms. Grishma Mahatme i/b. Agarwal and Dhanuka Legal, Ld. Counsel for the Applicant present. Mr. Aditya Raut, Ld. Counsel for the Respondent present.
2. On the request of the counsel for the Petitioner, list this matter for hearing on **25.06.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)